

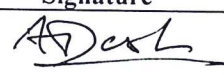

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.406&407/ 2018 in CP(IB) No : 24/7/HDB/2018
NAME OF THE COMPANY	MIC Electronics Ltd
NAME OF THE PETITIONER(S)	SREI Equipments Finance Ltd
NAME OF THE RESPONDENT(S)	MIC Electronics Ltd
UNDER SECTION	7 Of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhishek Doshi for Srinanth Advocate for SREI Equipments	Advocate	9652368872	
Nalash Kumar Sengam For RP	Advocate	9000666072	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for both sides present, and for filing counter in  
IA's. Time is enlarged at request. Put up on 22.10.2018.

  
MEMBER JUDICIAL